

देने के सम्बन्ध में सरकार उदार नीति अपना रही है तथा आशा की जाती है कि छठी पंचवर्षीय योजना के अन्त तक देश में सीमेन्ट की उपलब्धता सुधर जायेगी।

#### Mining Lease in various States

3860. SHRI HARIHAR SOREN: Will the Minister of STEEL AND MINES be pleased to state:

(a) the total number of mines which have been given leases to the private companies from various States in last two years;

(b) the name of those private companies who have taken lease of those mines;

(c) the name of the places in various States where those mines are situated; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA): (a) to (d). The information is being collected and shall be laid on the Table of the House.

#### Performance of Heavy Industries

3861. SHRI HARIHAR SOREN: Will the Minister of INDUSTRY be pleased to state:

(a) the names of the heavy industries which have shown better performance in production in 1980-81 and 1981-82;

(b) how many of them have crossed their target in industrial production as on 31 December, 1981;

(c) the target of production of those heavy units in the above years; and

(d) the details about their achievement in industrial production during that period?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARAN-JIT CHANANA): (a) to (d). A statement giving the unit-wise details of production performance and growth achieved in 1980-81 and 1981-82 (April-December, 1981 period) by public sector undertakings under the Department of Heavy Industry is laid on the Table of the House. [Placed in Library. See No. LT-3663 182].

The following public sector undertakings have exceeded their targets of production during the period April-December, 1981;

(a) Bharat Brakes and Valves Ltd.

(b) Burn Standard Co. Ltd.

(c) HMT Ltd.

(d) Lagan Jute Machinery Co. Ltd.

#### Criminal offenders evading arrest in Delhi

3862. SHRI HARIHAR SOREN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of criminal offenders have been evading arrest in Delhi for the last so many years;

(b) if so, the details about their number and the year from which they have not been traced out; and

(c) the steps proposed to be taken by Government to arrest them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUB-BAIAH): (a) and (b). The figures are mentioned below:—

No. of offenders evading arrest	The year since when the arrest is being evaded
1	2
1	1950
3	1954
3	1955

1	2
1	1956
1	1957
5	1959
4	1960
4	1961
5	1962
7	1963
8	1964
17	1965
13	1966
27	1967
33	1968
51	1969
101	1970
181	1971
254	1972
221	1973
244	1974
284	1975
425	1976
351	1977
407	1978
403	1979
329	1980
273	1981
28	1982

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(c) The following steps have been taken to apprehend them:—

(i) Sources are deployed to trace their whereabouts and on receipt of information surprise raids are organised.

(ii) Publicity is given through police media and the concerned police authorities are periodically reminded to effect arrest of the offenders.

(iii) Persons who stand sureties for the offenders are asked to help in production and arrest of the offenders.

(iv) Suitable awards are announced for any information leading to the arrest of the offenders.

(v) Help of Finger Print Bureau is obtained.

### Development of Steel Industry

3863. SHRI SUBHASH CHANDRA BOSE ALLURI : Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that Planning Commission have set up a Working Group on iron and steel to prepare a broad long term profile of steel demand and the development programme of steel industry till 2000 A.D.;

(b) if so, what is the composition of the Working Group; and

(c) what are the terms of reference of the Group ?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN) : (a) Yes, Sir.

(b) and (c). A statement containing the composition and terms of reference of the Working Group is given in the enclosed statement.

### Statement

#### COMPOSITION

1. Secretary, Department of Steel Chairman
2. A representative of Deptt. of Heavy Industry. Member
3. A representative of Deptt. of Industrial Development. Member